



सबमेव जयते

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GOVERNMENT OF ARUNACHAL PRADESH
LAW, LEGISLATIVE AND JUSTICE DEPARTMENT
CIVIL SECRETARIAT
ITANAGAR

NOTIFICATION

The 7th March, 2024

No. Law/Legn-9/2024).— The following Ordinance which was promulgated by the Governor of Arunachal Pradesh on 6th March, 2024 is hereby published for general information.

THE ARUNACHAL PRADESH (RE-ORGANISATION OF DISTRICTS) (AMENDMENT) ORDINANCE, 2024

AN

ORDINANCE

(No. 2 of 2024)

further to amend the Arunachal Pradesh (Re-Organisation of Districts) Act, 1980 (Act, No. 3 of 1980).

WHEREAS, the Arunachal Pradesh Legislative Assembly is not in session.

AND WHEREAS, the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2024 was enacted in the thirteenth session of the Seventh Legislative Assembly for creation of Bichom District.

AND WHEREAS, in the said Act, the Village of "Kitchang" under Bana Administrative circle of East Kameng District was inadvertently left out to incorporate in the Bichom District.

AND WHEREAS, the State Government felt it expedient to incorporate the same in the said district.

AND WHEREAS, the Governor of Arunachal Pradesh is satisfied that circumstances exist which render it necessary for him to take immediate action.

NOW THEREFORE, in exercise of the powers conferred by Clause (1) of Article 213 of Constitution of India, the Governor of Arunachal Pradesh is pleased to promulgate in the Seventy fifth year of the Republic of India, the following ordinance, namely,-

- Short title and Commencement** : This Ordinance may be called the Arunachal Pradesh (Re-organization of Districts) (Amendment) Ordinance, 2024.
(2) It shall come into force at once.
- Amendment** of sub-section (4) of Section 3 of the Arunachal Pradesh (Re-organisation of Districts) Act, 1980

In sub-section (4) of Section 3 of the Arunachal Pradesh (Re-organisation of Districts) Act, 1980 inserted by Section 2 of the Arunachal Pradesh (Re-organisation of Districts) (Amendment) Act, 2024, in clause (B) (ii), after sub-clause (k), the following shall be inserted ;-

"(l) Kitchang Village."

Yashpal Garg, IAS
Commissioner to the
Government of Arunachal Pradesh,
Itanagar.